LOK SABHA SECRETARIAT

'Resume' of work done by Lok Sabha during the Fifth Session of Third Lok Sabha.

Period of session 13th August to 21st September, 1963.

Number of sittings 30

Number of sitting hours 183 hours and 6 minutes.

2. ADJOURNMENT MOTIONS

Notices received 44

Brought before the House .. Nil

Consent withheld 44

3. BILLS

A. GOVERNMENT BILLS

- (i) Introduced:
- (1) The Warehousing Corporations (Amendment) Bill, 1963
- (2) The Customs and Central Excises (Amendment) Bill, 1963
- (3) The Public Premises (Eviction of Unauthorised Cocupants)
 Amendment Bill, 1963.
- (4) The Appropriation (No.4) Bill, 1963
- (5) The Personal Injuries (Compensation Insurance) Bill, 1963
- (6) The Appropriation (Railways) No.5 Bill, 1963
- (7) The Income-tax (Amendment) Bill, 1963
- (8) The Slum Areas (Improvement and Clearance) Amendment Bill, 1963

- (ii) Bills passed by Rajya Sabha laid on the Table:
- (1) The Employees' Provident Funds (Amendment) Bill, 1963
- (2) The Code of Civil Procedure (Amendment) Bill, 1963
- (3) The Industrial Employment (Standing Orders) Amendment Bill, 1963
- (4) The Dakshina Bharat Hindi Prachar Sabha Bill, 1963
- (5) The Drugs and Magic Remedies (Objectionable Advertisements)
 Amendment Bill, 1963.
 - (iii) Select Committees Evidence on Bills laid on the Table:

Major Port Trusts Bill, 1962.

(iv) Report of Select Committee presented:

Major Port Trusts Bill, 1962.

(v) Referred to Joint Committee:

The Constitution (Seventeenth Amendment) Bill, 1963.

(vi) Joint Committee - Motion for concurrence adopted:

The Drugs and Cosmetics (Amendment) Bill, 1963, introduced in Rajya Sabha.

(vi) Joint Committee - Extension of time for the presentation of the Report:

The Christian Marriage and Matrimonial Causes Bill, 1962 - Time further extended upto the last day of the next session.

(viii) Bills passed:

- (1) The -All-India Services (Amendment) Bill, 1963.
- (2) The Institutes of Technology (Amendment) Bill, 1963.
- (3) The Administrators-General Bill, 1963.
- (4) The Specific Relief Bill, 1963.

- (5) The Textiles Committee Bill, 1963.
- *(6) The Union Territories Dramatic Performances (Repeal)
 Bill, 1962.
 - (7) The Limitation Bill, 1963.
 - (8) The Indian Emigration (Amendment) Bill, 1963.
 - (9) The Iron Ore Mines Labour Welfare Cess (Amendment) Bill, 1963.
 - (10) The Appropriation (No.4) Bill, 1963.
 - (11) The Warehousing Corporations (Amendment) Bill, 1963.
 - (12) The Customs and Central Excises (Amendment) Bill, 1963.
 - (13) The Major Port Trusts Bill, 1963.
 - (14) The Appropriation (Railways) No. 5 Bill, 1963.
 - (15) The Personal Injuries (Compensation Insurance) Bill, 1963.
 - (16) The Special Marriage (Amendment) Bill, 1963.
 - (17) The Indian Sale of Goods (Amendment) Bill, 1963.
 - (18) The Employees' Provident Funds (Amendment) Bill, 1963.
 - (19) The Code of Civil Procedure (Amendment) Bill, 1963.
 - (20) The Public Premises (Eviction of Unauthorised Occupants)
 Amendment Bill, 1963.
- (ix) Bills passed by Houses of Parliament and assented to by the President Laid on the Table:
 - (1) The Super Profits Tax Bill, 1963.
 - (2) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1963.
 - (3) The Appropriation (Railways) No. 3 Bill, 1963.
 - (4) The Appropriation (Railways) No. 4 Bill, 1963.
 - (5) The Appropriation (No. 3) Bill, 1963.
 - (6) The Official Languages Bill, 1963.
 - (7) The Government of Union Territories Bill, 1963.
 - (8) The Compulsory Deposit Scheme Bill, 1963.

^{- *} The Short Title of the Bill was changed to "The Dramatic Performances (Delhi Repeal) Bill, 1963" when passed by Lok Sabha.

- (9) The Indian Emigration (Amendment) Bill, 1963.
- (10) The Iron Ore Mines Labour Welfare Cess (Amendment) Bill, 1963
- (11) The Appropriation (No.4) Bill, 1963.
- (12) The Code of Civil Procedure (Amendment) Bill, 1963.
- (13) The Employees' Provident Funds (Amendment) Bill, 1963.
- (14) The Customs and Central Excises (Amendment) Bill, 1963.
- (15) The Appropriation (Railways) No. 5 Bill, 1963.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Ananda Marga Marriage Bill, 1963 by Shri Shashi Ranjan.
 - (2) The Delhi Panchayat Raj (Amendment) Bill, 1963 (Amendment of sections 15, 29, 30 etc.) by Shri Naval Prabhakar.
 - (3) The Delhi Corneal Grafting Bill, 1963 by Shri Naval Prabhakar.
 - (4) The Indian Penal Code (Amendment) Bill, 1963
 (Amendment of sections 324 and 326 and insertion of new sections 324A and 326A) by Shri C.K. Bhattacharyya.
- (5) The Government Servants (Ban on Service after Retirement)
 Bill, 1963 by Shri R.G. Dubey.
 - (6) The Constitution (Amendment) Bill, 1963 (Amendment of Article 171) by Shri Era Sezhivan.

(ii) Opinions on Bill - laid on the Table:

Paper No. III containing opinions on the Hindu Succession (Amendment) Bill, 1962 by Shri J.B.S. Bist, M.P.

(iii) Bill circulated for eliciting opinion thereon:

The Criminal Law Amendment Bill, 1963 by Shrimati T. Lakshmi Kanthamma.

(iv) Bills withdrawn:

- (1) The Industrial Disputes (Amendment) Bill, 1963
 (Amendment of section 33) by Shri C.K. Bhattacharyya.
- (2) The Companies (Amendment) Bill, 1962 (Amendment of sections 15, 30 etc.) by Shri Panna Lal Barupal.

(v) Bills negatived:

- (1) The Delivery of Books and Newspapers (Public Libraries) Amendment Bill, 1962 (Amendment of section 2) by Shri C.K. Bhattacharyya.
- (2) The Constitution (Amendment) Bill, 1963
 (Amendment of article 368) by Shri Hari Vishnu Kamath.

(vi) Bill under consideration:

The Constitution (Amendment) Bill, 1962 (Amendment of articles 136, 226 etc.) by Shri Shree Narayan Das.

4. CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197.

SI. No.	Subject	Name of Member	Name of Minister Date of statement	
1 2		3	4	
Bo	ike by the workers of mbay Municipality and	Shri S. M. Banerjee	Shri Lal Bahadur Shastri	
Electric Supply and Trans- port Undertakings and steps taken by the			17.9.1963	
.iss	ntral Government to ue directions to the			
	ite Government under icle 353 of the Con-			
sti	tution.			

1 2	3	. 4
2. Reported strike of 35,000 port and dock workers of Bombay.	Shri Hari Vishnu Kamath	Shri Gulzarilal Nanda 19.3.1963
3. Short supply of milk by the Delhi Milk Scheme.	Shri Yashpal Singh	Shri A. M. Thomas 20.8.1963
4. Explosion in the police storage magazine near Gauhati on the 13th August, 1963 resulting in the death of a large number of persons.	Shri S.M. Banerjee	Shri Mehr Chand Khanna 21,3,1963
5. Strike situation in Bombay and steps taken by the Central Government to issue directions to the State Government.	Shri Yashpal Singh	Shri Lal Bahadur Shastri 21.8.1963
6. Hoisting of Pakistani flag in Latitilla area of Assam on the 14th August and firing by Pakistani Riflemen on Indian citizens there on the 19th August, 1963.	Shri S.M. Banerjee	Shri Jawaharlal Nehru_ 22.8.1963 26.8.1963
7. Inadequate supplies of pig.iron to Uttar Pradesh, Gujarat and other States.	Shri S.M. Banerjee	Shri C.Subramanian 23.8.1963
8. Reported intrusion into Tripura by Pakistan Air Force planes on the 22nd August, 1963.	Shri Hem Barua	Shri Y.B. Chavan 28.8,1963
9. Harassment caused to the public by sudden and strict enforcement of traffic regulations by the police in Delhi on the 26th August, 1963.	Shri Ram Sewak Yadav	Shri Lal Bahadur Shastri 28.8.1963

1 2	3	4
10. Situation arising out of the acquisition of land of the Kisms around Ghaziabad under the Master Plan.	Shri Prakash Vir Shastri	Shri Jawaharlal Nehru 29.8.1963
11. Ill-treatment of Buddhists in South Vietnam	Shri Raghunath Singh	Shri Jawaharlal Nehru 30.8.1963
12. Judicial pronouncements made against the Chief Minister of Punjab by the Supreme Court in its judgment dated the 2nd September, 1963 on the writ petition of Dr. Pratap Singh.	Sardar Buta Sin <i>g</i> h	Shri Gulzarilal Nanda 6.9.1963
18. Review of its oil policy by the Government to permit private oil refineries to expand their capacity.	Shri Bhagwat Jha Azad	Shri Q.v. Alagesan 9.9.1963
14. Discovery of a Pakistani spy ring.	Shri Hem Barua	Shri Jawaharlal Nehru 9.9.1963
15. Request by Pakistan to withdraw certain officials of the Indian High Commission, Karachi, who were alleged to have conducted espionage activities.	Shri Qiwan. Chand Sharma	Shri Jawaharlal Nehru 10.9.1963

1 2	3	. 4
16. Grievances against the Gold Control Order voiced by goldsmiths in Delhi and other places and the remedial action, if any, proposed to be taken by the Government.	.Dr. L.M. Singhvi	Shri T.T. Krishna- machari 12.9.1963
17. Judicial pronouncements made by the Supreme Court.in.its judgment dated the 4th September, 1963 regarding filing of an affidavit by a Delhi Magistrate on behalf of the Delhi Administration relating to the transfer of a criminal case pending.in his court.	Shri Mahavir Tyagi	Shri Galzarilal Nanda 13.9.1963
18. Fact of Chinese Embassy officials taking photographs of Communist flags on Government property in Delhi on the 12th September, 1963.	Shri Hem Barua	Shri Jawah arlal Nehru 13.9.1963 1 6.9.1963
19. Reconsideration of the Compulsory Deposit Scheme.	Dr. L.M. Singhvi	Shri T.T. Krishna- machari 16.9.1963
20. Situation arising out of the recent floods in Uttar Pradesh, Rajasthan, Punjab, Delhi and other parts of the country.	Shri Ram Sewak Yadav	Shri K.L. Rao 17.9.1963

1	2	3	4
21.	Killing of six members of the Security forces by the Naga hostiles in the Sema area of Nagaland.	Shri Vishram Prasad	Shri Jawaharlal Nehru 18.9.1963
22.	Inhuman treatment meted out to the Indians living in China by the Chinese authorities.	Shri Hem Barua	Shri Jawaharlal Nehru 19.9.1963
23.	Theft of 8 boxes of Gelatine from a wagon from the Changsari station yard near the East Pakistan border.	Shri S.M. Banerjee	Shri S.V.Ramaswamy 20.9.1963
24.	Sugar and food situa- tion in West Bengal.	Shri S. W. Banerjee	Shri A.M. Thomas 20.9.1963
25.	Rise in prices of cloth in Calcutta.	Shri Dinen Bhattacharya	Shri Manubhai Shah _ 20,9,1963

5. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193.

Subject	Name of Member	Date of discussion
1. Distribution of national	Dr. Ram Manohar	6.9.1963
in come.	Lohia	1 0.9.1963
2. Sugar situation	Shri Kashi Nath	11.9.1963
- Francisco	Pandey	12.9.1963
3. *NEFA Enquiry	Shri Prakash Vir	19.9.1963
/	Shastri	20.9.1963
-		21.9.1963

^{*}Discussed together with motion under rule 191 by Shri Bhakt Darshan.

6. · DIVISIONS

No. of Divisions held

12.

7. FINANCIAL BUSINESS

A. RAILWAY BUDGET

Demands for Supplementary Grants (Railways):

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants (Railways) for 1 963-64.	13.8.1963	23.8.1963	23.8.1963

B. GENERAL BUDGET

Demands for Supplementary Grants (General):

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants (General) for 1963-64.	13.8,1963	17.8.1963	17.8.1963

8. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55.

Name of Member	Date
Shri Hem Barua	13.9.1963
Shri Yashpal Singh	19.9.1963
Shri Sinhasan Singh	20.9.1963
	Shri Hem Barua Shri Yashpal Singh

9. VEMBERS

(i) 9 ath or affirmation

Name	Constituency	State	Uanguage of oath/Affirmation	Date on which oath made
1. Shrimati Shyam- kumari Devi	Raipur	Madhya Pradesh	Hindi (Oath)	13.8.1963
2. Shri J.B. Kripa- lani	Amroha	U.P.	Hindi (Oath)	13.8.1963
3. Dr. Ram Manohar Lohia	Farrukhal	oad U.P.	Hindi (Affirma- tion)	13.8.1963
4. Shri Rajdeo Singh	Jaunpur	U.P.	Hindi (Oath)	13.8.1963
5. Shri M.R. Masani	Rajkot	Gujarat	English (Affirmation)	13.8.1963

(ii) Withdrawals:

Name of Member	Date on which asked by the Chair
Suri Mani Ram Bagai	20.9.1963

(iii) Leave granted.

No. Name of Member	Period for which leave granted/absence condoned.
1. Shri U. Muthuramalinga Thevar	(i) 18.2.1963 to 6.5.1963 absence condoned.
	(ii) 7.5.1963 - leave granted.
2. Shri R. Umanath	6.4.1963 to 7.5.1963
3. Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram	13.8.1963 to 20.9.1963
4. Shri Jai Bahadur Singh	13.8.1963 to 20.9.1963
5. Shri A. Nesamony	13.8.1963 to 20.9.1963
6. Shri Muldas Bhudardas Vaishya	13.8.1963 to 20.9.1963
7. Shri S.C. Balakrishnan	13.8.1963 to 1.9.1963
8. Shri Govind Hari Deshpande	13.9.1963 to 12.9.1963
9. Shri Dasaratha Deb	13.8.1963 to 20.9.1963
10. Shri Biren Dutta	18.8.1963 to 20.9.1963
11.Shri Ghyasuddin Ahmad	13.8.1963 to 20.9.1963

10. MOTIONS

(i) Motion of No-confidence

. Brief subject	Under rule	Wem der	which		Date of discus- sion	Decision of the House
1. No-confidence in the Council of Ministers.	198	Shrimati Renu Chakra- vartty	13.8.1963	Leave not granted		
2. No-confidence in the Council of Ministers.		Shri J.B. Kripa- lani	13.3.1963	Leave granted		Nega- tived

(2) Motions

Sl. Brief subject	Under rule	Member	Date of discussion	Decision of the House
1 2	. 3	4	. 5	- 6
1. Report of State Trading Corporation of India for the year 1961-62.	191	Shri M. L. Dwivedi	26.8.1963	Adopted
2. Report of the Scheduled Areas and Scheduled Tribes Commission.	191	Shri Lal Bahadur Shastri	6.9.1962 (Second session)	Adopted

1	2	3	1	5	6
3.	Reports of Commissioner for Scheduled Castes and Scheduled Tribes for the years 1960-61 and 1961-62.	191	Shrimati M. Chandra- sekhar	2.9.1963 3.9.1963 4.9.1963	Adopted
4.	Report of Life Insurance Corpora- tion of India for the year ended 31-12-196	191 1	Dr. L. M. Singhvi	5.9,1963	Adopted
5.	Rise in prices of food-grains	191	Shri S. M. Banerjee	5.9.1963 9.9.1963 10.9.1963	Discussed together
6.	Food policy	342	Shri Yashpal Singh	5.9.1963 9.9.1963 1 0.9.1963	Motion at (5) adopted.
7.	Report of U.R.S.C. for the year 1961-62	191	Shri R. M. Hajarnavis	10.9.1963 11.9.1963 12.9.1963	Adopted.
8.	International situation.	342	Shri Jawahar- lal Nehru	16.9.1963 17.9.1963	Substitute motion by Shri V.B. Gandhi was adopted.
9.	Preparedness	191	Shri Bhakt Darshan	20.9.1963 21.9.1963	Adopted. Discussed together with Short Dura- tion Discussion under rule 193 by Shri Prakash Vir Shastri.

1	2	3	4	5	6
F	Committee on Public Under- akings.	191	Shri Nityanand Kanungo	21.9.1963	:. Discussed
S	Association of nembers from Rajya Sabha with the Com- nittee on Public Indertakings.	191	Shri Nityanand Kanungo	21.9.1963	together. Discussion not con- cluded.

11. OBITUARY REFERENCES

Name and particulars of membership 1	Date of death	Date on which reference made
1. Shri Debendra Nath Karjee, sitting Member of Lok Sabha.	31.7.1963	13.8.1963
2. Dr. Raghu Vira, Member of the Constituent Assembly of India.	14.5.1963	13.8.1963
3. Shri J.K. Bhonsle, Member of the First Lok Sabha	14,5,1963	13,8.1963
4. Kumari Annie Mascarene, Member of the Constituent Assembly of India and of the First Lok Sabha.	19.7.1963	13.8.1963
5. Shri M. Sri Ranga Rao, Member of the Second Lok Sabha.	14.7.1963	16.8.1963

1	. 2	ŀ	3	
6. Shrimati Uma Nehru, Member o the First and Second Lok Sab		.1963	29.8.1963	
7. Shri S. Guruswami, Member of the Central Legislative Assen		.1963	3.9.1963	
	•		*****	
12. PAPERS LAID ON THE	TABLE':			
By Government	•••	400		
By Private Members	•••·	Nil		
13. PETITIONS				
Presented by Members	•••	4		
14. · QUESTIONS ANSWERED				
(i) Starred	•••	801		
(ii) Unstarred	. •••	2,259		
(iii) Short Notice		18		

15. RESOLUTIONS

Private Members? Resolutions

SI. No.	Subject	Membar	Date of discussion	Decision of the House
1. Natio	onalisation of Banks:	Shrimati Subhadra Joshi	29.3.1963. (Fourth Sessio 23.8.1963	Negatived n)
2. Defe	nce of India Act.	Shri A.K. ; 27 Gopalan		Negatived -
.3 Pens Sarvi	ion for Armed ces	Shrim ati Sharda Mukarjae		Discussion not coacled ed. ;

16. STATEMENTS BY MINISTERS

SI. No.	Subject	Name of Minister	Date,	
1	-2.	-3	4	
1. Andgel	Rekietan talka	Shri: Jawaharlal Nehru	13.8.1963	
America for acquisition of a High-powered Transmitter.		Shri: Jawaharlal/Nohru	14.8.1963	
	se troop concentrations the India-China border.	Shri: Jawaharlak Nehru	1648.1963	

-1	.2	.3 .	.4
4• ;	Euquiry made by Justice S.K. Das into cartain transactions of Masars. Serajuddin & Co.	Shri: Jawabarlal Nehru	17-8.1963
5 • ;	Government business for the week commencing the 19th August, 1968.	Shri: Satya Narayan Sinha	17.8.1963
6.	The agreement with the U.S.A. and U.K. concerning the supply of radar equipment for the Indian Air Force and the joint training exercises.	Shri: Jawabazla I Nebru	19.8.1963
7-	Government business for the week commencing the 25th August, 1968.	Shri Satya Narayan Sinha	23.8.1963
8.	Statistics of consumer ex- penditure.	Shri: Gulzarila l' Napda :	26.8.1963
9.	Resignations from the Council of Ministers and consequent change in the portfoliosof certain Ministers:	Shri: Jawabaria I Nohru	·30 .8. 1·963
10	Government business: for the week commencing the 2nd September, 1968;	Shri Satya Narayan Sinha	·30.8.1963
11	NEFAEnquiry.;	Shri: Y. B. Chavan	2.9.1963
12	Abolition of Poll Tax in Minicoy Island.	Shri: Gulzarila l: Nanda	4.9.1963
19	Government business for the week commencing the 9th September, 1963	Shri: Satya Narayan Sinba	: 6 .9.1963

1 -2	· -3.	.4
14. Measures to augment augur production in 1963-64.	Sardar Swaran Singh	•6.9.1963
15. 'Our Defence Prepardness'.	Shr Y.B. Chavan	9.9.1963
16. Crash of an I.A.C. plane on the 11th September, 1963.	Shri: Raj Bahadur	11.9.1963 12.9.1963
17. Government business for the week commencing the 16th September, 1968.	Shri: Satyanarayan Sinha	13.9.1963
18. Further steps proposed to be taken to ensure proper and Industrial management procedures in the Public Sector Projects.;	Shak C. Subramaniam	20.9.1963
19. Working of the Gauhati Oil Refinery.	Shri O.V. Alagesan	20.91963
20. Recent firing by Pakistani forces on Assam-East Pakistan border.	Shri Jawabarlal Nehru	21.9.1963
21. Gold Control Order and the Compulsory Deposit Schemes.	Shri: T.T. Krishna- machari	21.9.1963
22. Correcting the reply given on the 18th September, 1963 to a supplementary by Dr., L.M. Singhvi on starred question No. 743 regarding Search of Film Studios in Bombay.	Shti: Gulsarilal Nanda	21.9.1963

17. STATEMENTS BY. MEMBERS

SI. No.	Subject	Name of Member	Date
	ement in explanation of his ation from the office of	Shri K. D. Malaviya	17.8.1963
the 19 Quest	uracy in reply given on 7th April, 1963 to Starred tion No. 907 regarding ation of Judiciary from cecutive.	Dr. Saradish Roy	4.9.1963

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